

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**RESULT FOR THE POST OF STENOGRAPHER GRADE - II**

No.HCM.II/96/2016-Estt/ 1527

Dated, Shillong the 10<sup>th</sup> February, 2017

On the basis of the Speed Test and Personal Interview held for the post of Stenographer Grade – II in the High Court of Meghalaya, the following candidate has been selected :

1. Roll No.1059 Andrea Mary Pdianghun Dunai


**The following candidate has been kept in the Reserved List:**

1. Roll No.1097 Marylyne Nongbsap

The selected candidate may report to the office of Registrar General of the High Court of Meghalaya on or before 27<sup>th</sup> February 2017 at 10:00 am. Her joining will be subject to medical and police verification reports.

In case of the selected candidate failing to report by the given date, the appointment may be offered to the candidate in the reserved list.

By order,

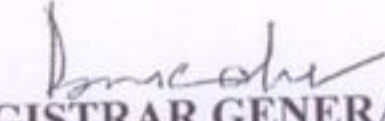
  
**REGISTRAR GENERAL**

No.HCM.II/96/2016-Estt/ 1527-A

Dated, Shillong the 10<sup>th</sup> February, 2017

**Copy for information to: -**

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar –cum– OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
5. The P.A to Registrar General, High Court of Meghalaya, Shillong.
6. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
7. Establishment Section, High Court of Meghalaya, Shillong, for information and necessary action.
8. The Accountant-cum-Cashier, High Court of Meghalaya.
9. Smti. Andrea Mary Pdianghun Dunai c/o Banisha M. Dunai, Addl. Director of Survey of Meghalaya, Lower Lachumiere, Shillong - 793001
10. Notice Board.
11. Office File.

  
**REGISTRAR GENERAL**